

Central Administrative Tribunal  
Principal Bench

CP-331/2011  
In  
OA-1994/2004

New Delhi, this the 16<sup>th</sup> day of August, 2011

Hon'ble Mr. Justice V.K. Bali, Chairman,  
Hon'ble Dr.Ramesh Chandra Panda, Member (A)

1. Smt. Sushma Rani,  
Wd/o Late Narayan Lal Sharma,  
E-68, Dabua Colony,  
Air Force Road, Gali No.5,  
Faridabad, Haryana.
2. Mr. Pankaj Sharma,  
S/o Late Narayan Lal Sharma,  
E-68, Dauba Colony,  
Air Force Road, Gali No.5,  
Faridabad, Haryana.

...Applicants.

(By Advocate : Mr. Aftab Ali Khan )

Versus

1. Shri Navin Kumar,  
Secretary Miistry of Urban Development,  
B' Wing Nirman Bhawan, New Delhi.
2. Mr. Vijay Kumar Sharma,  
Director,  
Directorate of Printing,  
Ministry of Urban Development,  
B Wing, Nirman Bhawan,  
New Delhi.
3. Shri S.R. Bodra,  
Manager,  
Govt. of India Photolitho Press,  
NIT, Faridabad, Haryana.

...Respondents

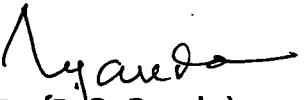
(By advocate : Mr. Amit Anand)

(S)

ORDER (ORAL)

Justice V.K. Bali Chairman :

The offending lines in the appointment letter having been deleted pursuant to Tribunal's order dated 25.07.2011, the present contempt petition has become infructuous, which is accordingly dismissed.

  
(Dr. R.C. Panda)

Member (A)

  
(V.K. Bali)  
Chairman

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